

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2464
ANSWERED ON:06.02.2014
FACILITATION IN SHOOTING PERMISSION
Thamaraiselvan Shri R.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether the Government has constituted an Inter-Ministerial Committee for promotion and Facilitation of Film Production with the objective to facilitate film shooting permission in the country;
- (b) If so, the details thereof;
- (c) Whether the Government has decided to promote cinema of India in a big way; and
- (d) If so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a & b) To give impetus to film and tourism sectors in India, an Inter-Ministerial Committee on Promotion and Facilitation of Film Production in India has been set up in the Ministry of Information & Broadcasting on 15th April, 2013. It will act as a single-window clearance mechanism at the central level to facilitate permissions for the foreign and domestic filmmakers for shooting feature films, short films and TV programmes in India.

(c & d) : Yes Sir. The Government promotes Indian Cinema through production of films in different Indian languages, showcasing and promoting them in different film festivals in India and abroad. A 12th Plan Scheme is being implemented for this purpose. Government also recognizes talent in the Indian film Industry through National Film Awards which is given every year for different disciplines in film making.